NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 25.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)95/ BB/ 17	-	For compliance of office objections raised by registry	Rule 6 of IB	Mitcon Consultancy and Engg. Services Limited Vs Base Corporation Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

7.5. VENKATESH 98440 67528

Applicant

ORDER

Counsel for Petitioner is present. Again he requested time for complying the objections. He is directed to file correct address of the Corporate Debtor. List it on 10/11/2017.

Member (T)

Member (J)